

1	2	3
	<b>B. Integrated Edu. for Nutr.</b>	
	(a) No. of INE camps/ Orientn. Training Courses	102
	(b) Mass Media	
	(i) No. of episodes of Radio	30
	(ii) Video/Radio Spots	10
	(iii) NEP through TV	24
	(iv) Devl. & Prtg. of booklets	2
	(v) No. of exhlbn. conduct	
	(vi) Weeks/Days Celebrated	
	1. World Breast Feeding Week	-
	2. National Nutrition Week	-
	3. World Food Day	-
	4. Global Iodine Deficiency disorders Day	-
	<b>C. Strengthening of FNB</b>	
	I. Setting up of new units	19
	II. Upgradation of old units	14
42.	Fortification of Milk with Vit. 'A' <i>Financial (Cum.)</i> Plan	0.05
	<i>Physical (Progressive)</i>	
	No. of New Dairies	5
43.	Research & Development <i>Financial (Cum.)</i> Plan	0.10
	<i>Physical (Progressive)</i>	
	No. of New Studies	2
	No. of Studies to be completed	2
44.	Implementation of National Nutrition Policy <i>Financial (Cum.)</i> Plan	0.40
	<i>Physical (Progressive)</i>	
	Revision & Approval of Scheme	
45.	Food and Nutrition Board and it's Regional Offices <i>Financial (Cum.)</i> Non-Plan	3.80
	<b>B. Centrally Sponsored Scheme (CSS)</b>	
46.	Production of Nutritious Food through State Government <i>Financial (Cum.)</i> Plan	0.16

### Hydro Cess on Electricity Consumers

1368. PROF. PREM SINGH CHANDUMAJRA :  
DR. CHINTA MOHAN :

Will the Minister of POWER be pleased to state:

(a) whether there is any proposal under the consideration of the Government to impose hydro cess on electricity consumers all over the country;

(b) if so, the details thereof and main reasons therefor;

(c) the areas where the amount is likely to be spent;

(d) whether the Government have finalised the share of the ratio of Centre-State in this cess;

(e) if so, the details thereof;

(f) whether schemes have been finalised by the Government for those places where no hydro power plant are situated; and

(g) if so, the details in this regard?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) to (g) In order to accelerate the pace of hydro power development, it is proposed to introduce a legislation for establishing a Power Development Fund through levy of Cess on the electricity generation. The proceeds of the cess will be shared between the States and the Central Governments. However, captive power plants, which do not supply power to the grid and small generating stations upto 25 MW will be exempted from the levy of Cess. The amount available in the Power Development Fund is proposed to be utilised for taking up survey and investigations, preparation of Detailed Project Reports and pre-construction activities of hydel projects for promoting new hydel projects (including small hydel power projects); and for improvements in the transmission/distribution network including the sub-transmission.

### Crocodile Sanctuary in Orissa

1369. SHRIMATI JAYANTI PATNAIK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government have a proposal to set up a Crocodile sanctuary in Orissa;

(b) if so, the details thereof;

(c) whether the sanctuary is proposed to be set up during the current financial year; and

(d) if so, the steps taken by the Government in this regard?